

छत्तीसगढ उच्च न्यायालय

ई-कोर्ट सर्विसेज मोबाईल एप

आदित्य जोशी, मास्टर ट्रेनर, छत्तीसगढ राज्य

ई-कोर्ट सर्विसेज मोबाईल एप



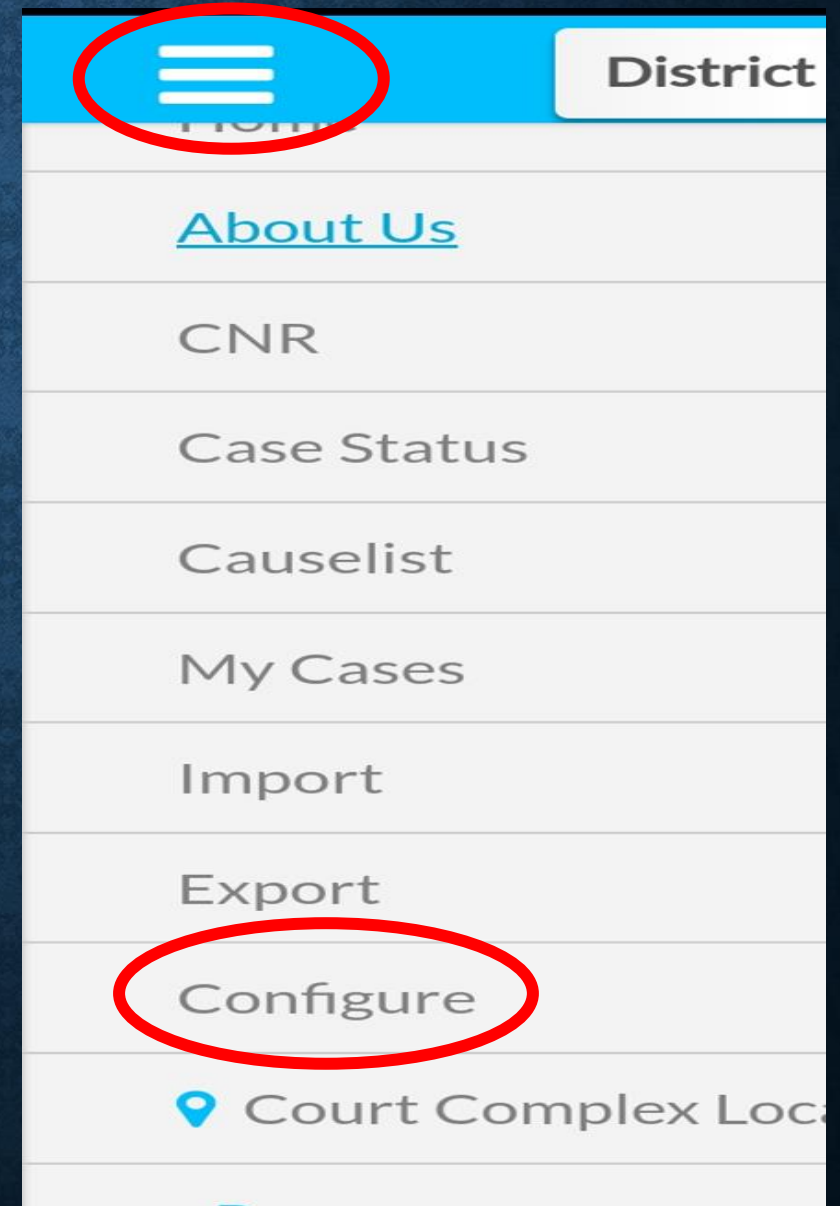
android



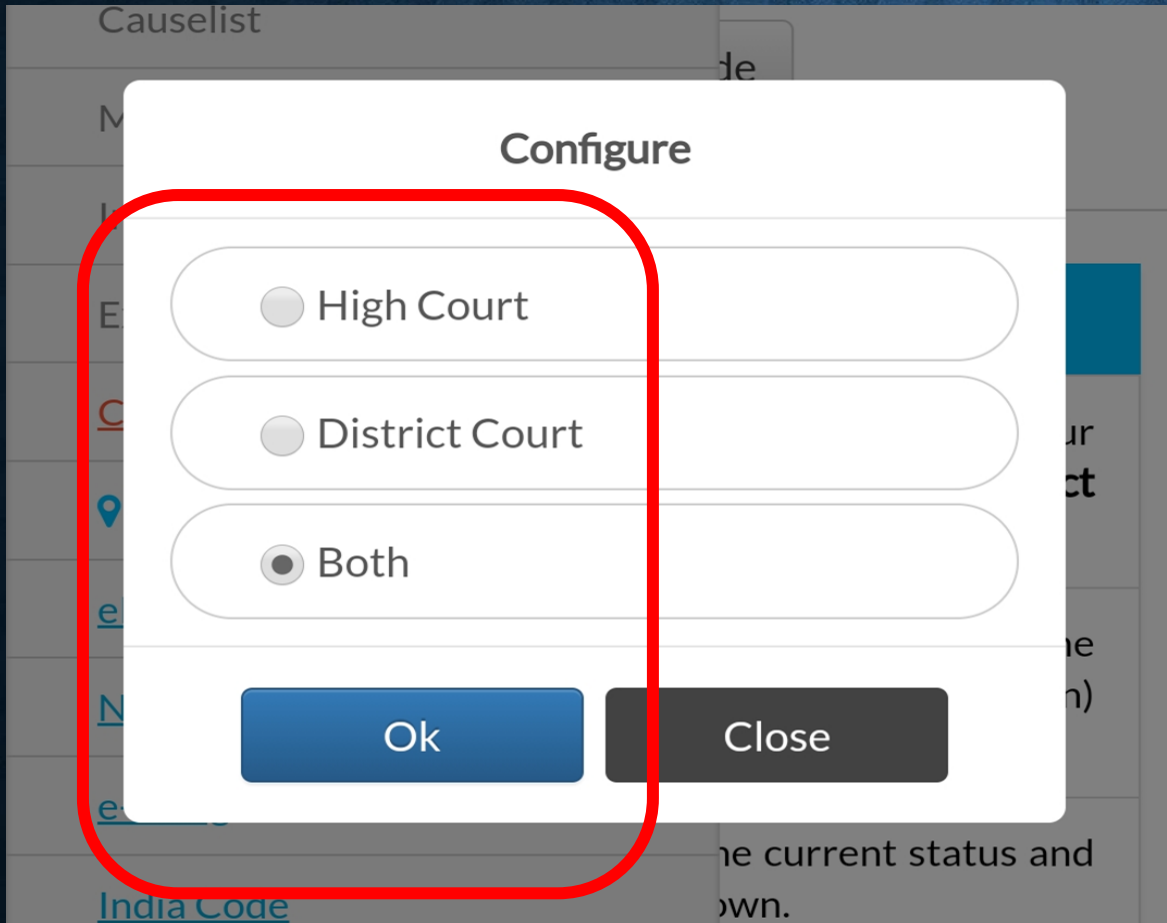
iOS

ई-कोर्ट मोबाईल को CONFIGURE करे

एप को इंस्टाल करने के बाद
स्क्रीन की बांयी ओर Three
Horizontal Lines से Configure
ऑप्शन को चुने।

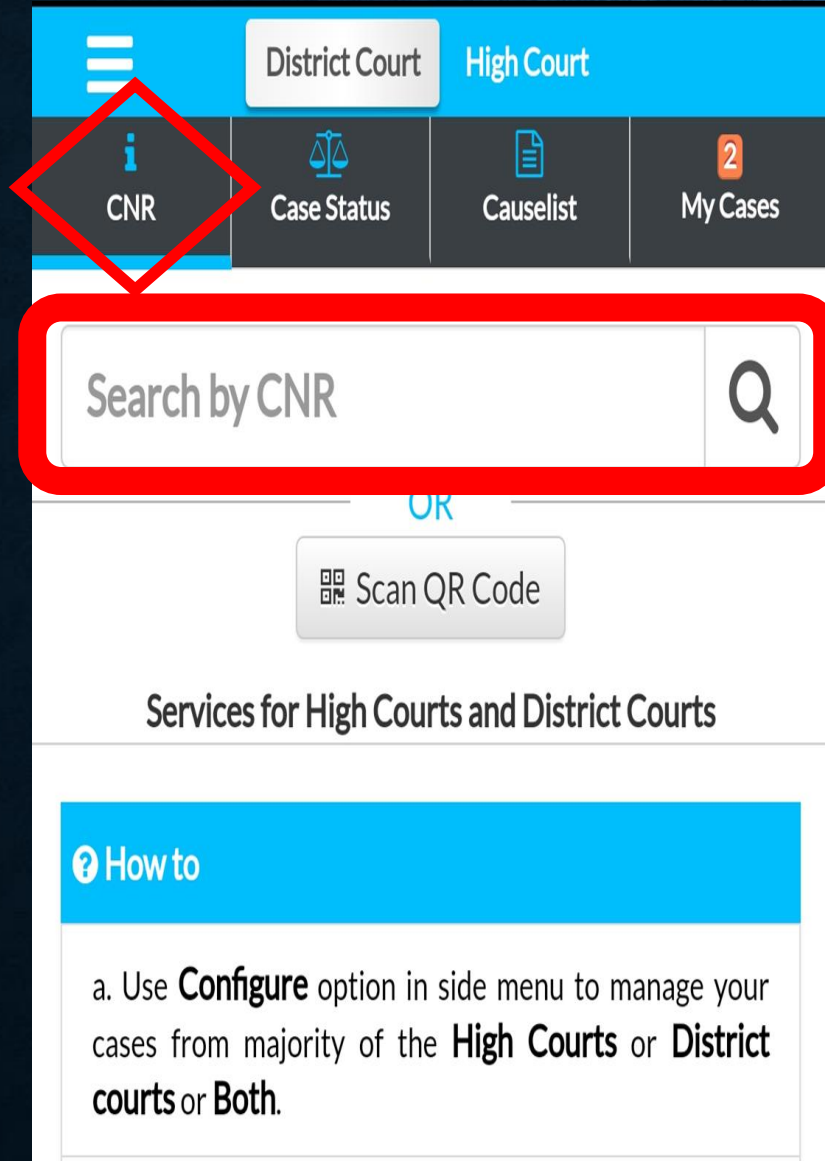


जिला न्यायालय या उच्च न्यायालय के डाटा के लिये ऐप को तैयार करे



आप जिस न्यायालय के डाटाबेस को अपने मोबाईल में ऐप के माध्यम से देखना चाहते है। उस ऑप्शन को अर्थात् जिला न्यायालय या उच्च न्यायालय का विकल्प चयन करे और **OK** बटन को दबाये।

CNR के जरिये प्रकरण को खोजे (CASE NUMBER RECORD)



यदि आप अपने प्रकरण की CNR क्रमांक के माध्यम से जानकारी चाहते हैं।

CNR का चयन करे

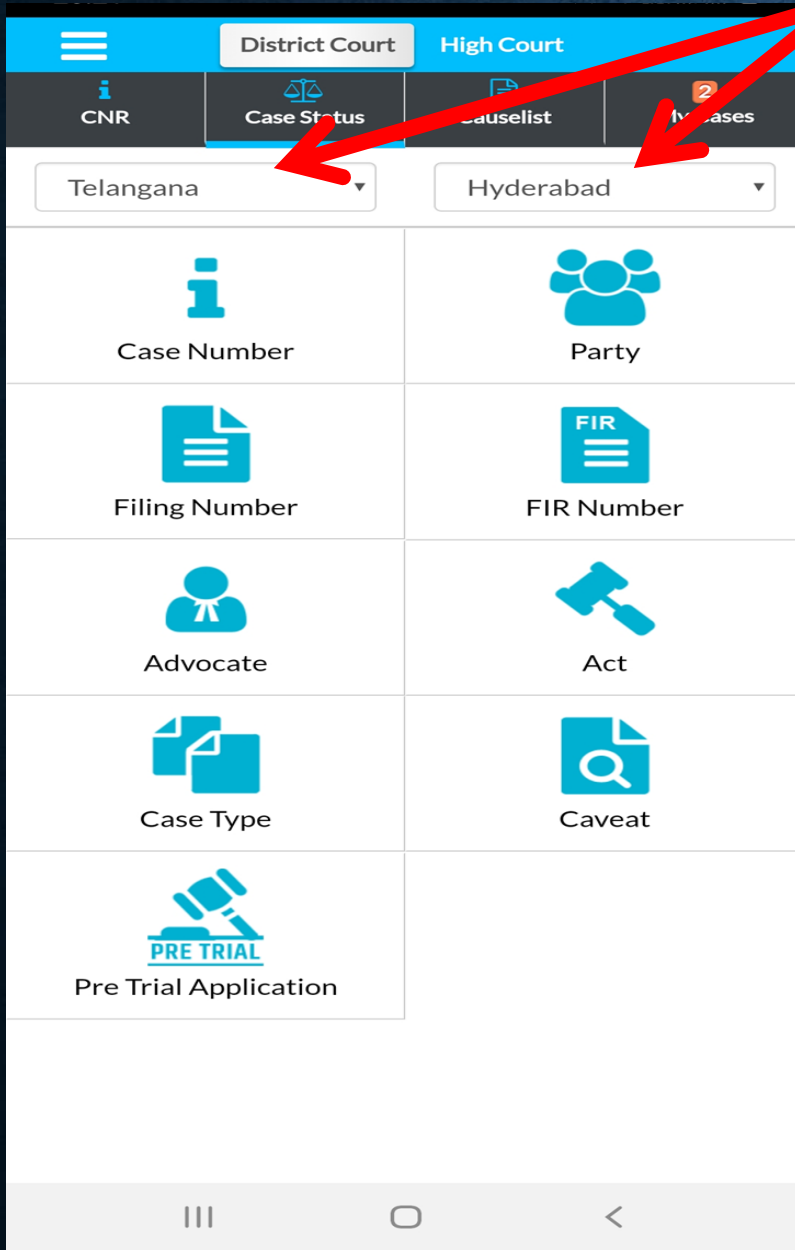
CNR क्रमांक को लिखे

सर्च (Magnifying glass) को दबाये

QR Code Scanner से जानकारी

CASE STATUS से प्रकरण की जानकारी

सर्वप्रथम राज्य एवं जिले का चयन करे



केस नंबर के अनुसार

पक्षकार के नाम के अनुसार

फाईलिंग नंबर के अनुसार

FIR नंबर के अनुसार

अधिवक्ता के अनुसार

अधिनियम के अनुसार

प्रकरण के प्रकार के अनुसार

CASE NUMBER के अनुसार प्रकरण की जानकारी

☰ eCourts Services

←

Case Status : Search by Case Number

Court Complex*

Select Court Complex ▾

Case Type*

Select Case Type ▾

Case Number*

Enter Case Number

Year*

Enter year

Go Reset

कोर्ट काम्पलेक्स का चयन करे

केस टाईप का चयन करे

केस नंबर इंद्राज करे

केस का वर्ष इंद्राज करे

GO को दबाये

PARTY NAME के अनुसार प्रकरण की जानकारी

☰ eCourts Services

←

Case Status : Search by Party Name

Court Complex*

Select Court Complex ▾

Petitioner/Respondent*

Enter Party Name

Registration Year*

Enter year

Pending Disposed Both

Go Reset

कोर्ट काम्पलेक्स चयन करे

आवेदक/अनावेदक का नाम दर्ज करे

प्रकरण दर्ज होने का वर्ष दर्ज करे

प्रकरण लंबित/निराकृत/दोनों होना दर्ज करे

Go दबाये

FILING NUMBER के अनुसार प्रकरण की जानकारी

☰ eCourts Services

←

Case Status : Search by Filing Number

Court Complex*

Select Court Complex ▾

Filing Number*

Filing Number

Year*

Year

Go Reset

कोर्ट काम्पलेक्स चयन करे

फाइलिंग नंबर दर्ज करे

प्रकरण का वर्ष दर्ज करे

Go दबाये

FIR NUMBER के अनुसार प्रकरण की जानकारी

☰ eCourts Services

←

Case Status : Search by FIR number

Court Complex*

Select Court Complex ▼

Police Station*

Select Police Station ▼

FIR Number

Enter FIR Number

Year

Enter year

Pending Disposed Both

Go Reset

कोर्ट काम्पलेक्स चुने

पुलिस थाना चुने

FIR क्रमांक दर्ज करे

प्रकरण लंबित/निराकृत/दोनों
होना दर्ज करे

Go दबाये

ADVOCATE NAME के अनुसार प्रकरण की जानकारी

☰ eCourts Services

←

Case Status : Search by Advocate Name

Select Court Complex*

Select Court Complex ▾

Search By*

Advocate Name

Bar Code

Date Case List

Advocate*

Advocate

Pending Disposed Both

Go Reset

कोर्ट काम्पलेक्स चुने

अधिवक्ता का नाम, बार कोड या प्रकरण की पेशी तारीख में से चुने

यदि आपने अधिवक्त चुना है तो उनका नाम दर्ज करे

प्रकरण लंबित/निराकृत/दोनों होना दर्ज करे

Go दबाये

ACT के अनुसार प्रकरण की जानकारी

☰ eCourts Services

←

Case Status : Search by ACT

Select Court Complex*

Select Court Complex ▾

Search Act

Search Act Search

Act Type*

Select Act Type ▾

Under Section

Under Section

Pending Disposed

Go Reset

कोर्ट काम्पलेक्स चुने

अधिनियम चुने-सर्च करें

धारा चुनें

प्रकरण लंबित/निराकृत चुने

Go दबाये

CASE TYPE के अनुसार प्रकरण की जानकारी

☰ eCourts Services

←

Case Status : Search by Case Type

Select Court Complex*

Select Court Complex ▼

Case Type*

Select Case Type ▼

Year*

Enter year

Pending Disposed

Go Reset

कोर्ट काम्पलेक्स चुने

केस टाइप चुने

वर्ष चुने

प्रकरण लंबित/निराकृत चुने

Go दबाये

CAVEAT की जानकारी



eCourts Services



Case Status : Search by Caveat

Court Complex*

Select Court Complex

Select Search Type*

Anywhere

Caveator Name*

Enter Caveator Name

Caveatee Name

Enter Caveatee Name

Go

Reset

कोर्ट काम्पलेक्स चुने

सर्च का प्रकार चुने

कैवियेटर का नाम दर्ज करे

कैवियेटी का नाम दर्ज करे

Go दबाये

PRE-TRIAL APPLICATION की जानकारी

☰ eCourts Services

←

Case Status : Pre Trial Application

Court Complex*

Select Court Complex ▼

Police Station*

Select Police Station ▼

Fir Type

Select Fir Type ▼

FIR Number

Enter FIR Number

Year

Enter year

Remand Bail Application

Go Reset

कोर्ट काम्पलेक्स चुने

पुलिस थाना चुने

FIR टाईप चुने

FIR नंबर दर्ज करे

प्रकरण का वर्ष दर्ज करे

रिमाण्ड/जमानत/आवेदन चुने

Go दबाये

CAUSE LIST/DAILY BOARD

☰ District Court High Court

i ⚖️ 📄 2
CNR Case Status Causelist My Cases

Telangana Hyderabad

Cause list / Daily Board

Select Court Complex*
Select Court Complex

Court Name*
Select Court Name

Causelist Date:*
26-01-2021

Civil Criminal

राज्य चुने

जिला न्यायालय चुने

कोर्ट काम्पलेक्स चुने

कोर्ट चुने

वाद सूची की तारीख चुने

सिविल या दांडिक दबाये

MY CASES



जिला न्यायालय चुने

My Cases चुने

सर्च करे

Magnifying Glass को दबाये

MY CASES में प्रकरण जोड़ना

eCourts Services

←

Case Status : Search by Case Number

Court Complex*
HYD MSJ, Criminal Complex

Case Type*
CC - CALENDAR CASE

Case Number*
1

Year*
2020

Go **Reset**

Total Number of Establishments in Court Complex:4
Total Number of Cases: 4

MP MLA Court, Hyderabad - M : 1

JFCM Courts, Hyderabad - M : 1

कोर्ट कॉम्प्लेक्स चुने

केस टाइप चुने

केस नंबर दर्ज करे

वर्ष दर्ज करे

Go दबाये

MY CASES से प्रकरण हटाना

The screenshot shows the 'eCourts Services' app interface. At the top, there is a blue header with a menu icon and the text 'eCourts Services'. Below the header, there is a white bar with a back arrow icon on the left and a 'Remove Case' button with a trash icon on the right. The main content area is titled 'Case History' and 'Chief Metropolitan Magistrate'. It features two tables: 'Case Details' and 'Case Status'.

Case Details	
Case Type	CC
Filing Number	1975/2020
Filing Date	02-01-2020
Registration Number	1/2020
Registration Date	02-01-2020
CNR Number	TSHM010000012020






Case Status	
First Hearing Date	16-04-2020
Decision Date	12-12-2020

My Cases में
प्रकरण को चुने

Remove Case
Button को दबाये

रंग आधारित पहचान

Color Identification

1.  → Pending over 10 years.
2.  → Pending over 5 years.
3.  → Pending over 2 years.
4.  → Pending less than 2 years.
5.  → Disposed Case



My Cases में दर्ज किये गये आपके प्रकरण अलग-अलग रंगों में, उनकी लंबनकाल अवधि के अनुसार, दिखाई देंगे। जिससे उनकी पहचान आसानी से हो सकेगी।

CAUSELIST प्राप्त करना

District Court

CNR **Case Status** **Causelist** **My Cases**

Telangana Hyderabad

Cause list / Daily Board

Select Court Complex*

HYD MSJ, Criminal Complex

Court Name*

1-Smt G Sabitha-Spl. JFCM for Excise Cases.

Causelist Date:*

28-01-2021

Civil **Criminal**

मुख्य मेन्यू से Cause List को चुने

राज्य एवं शहर चुने

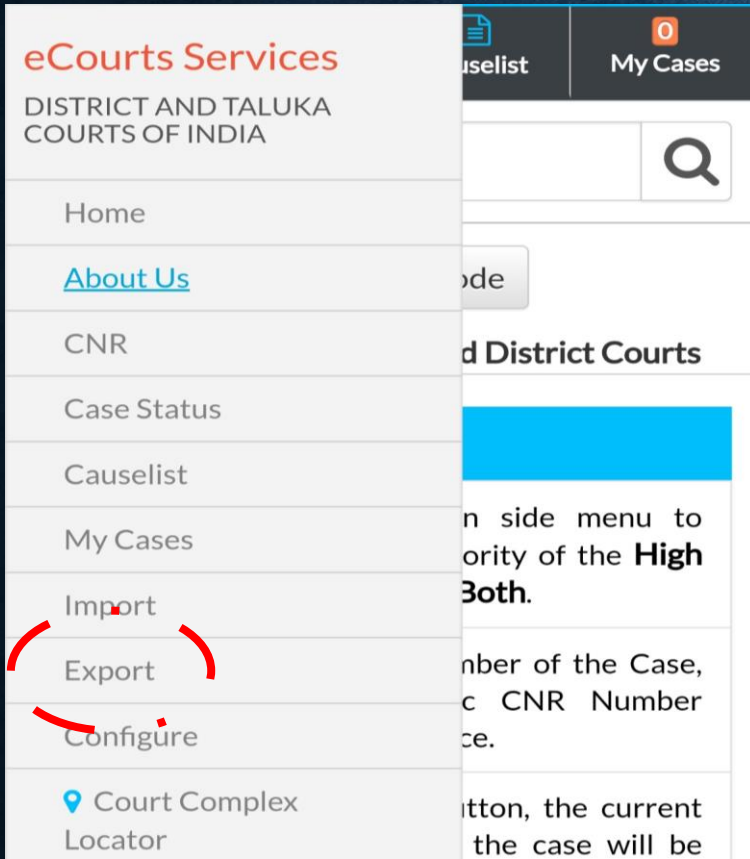
कोर्ट काम्पलेक्स चुने

न्यायालय का नाम चुने

वादसूची की तारीख चुने

सिविल/दांडिक चुने

प्रकरणों को IMPORT/EXPORT करना



आप अपने मोबाईल एप से प्रकरणों से संबंधित डेटा Import/Export कर सकते हैं।

आप डेटा को अपने email, Google Drive या अपने मोबाईल फोन के स्टोरेज से Importing/Exporting कर सकते हैं।

मोबाईल एप के जरिये ePay

pay.ecourts.gov.in/epay/

ePay
eCourts Digital Payment

Court Fee

Judicial Deposit

Fine

Penalty

Others

Court Fee

District Court High Court

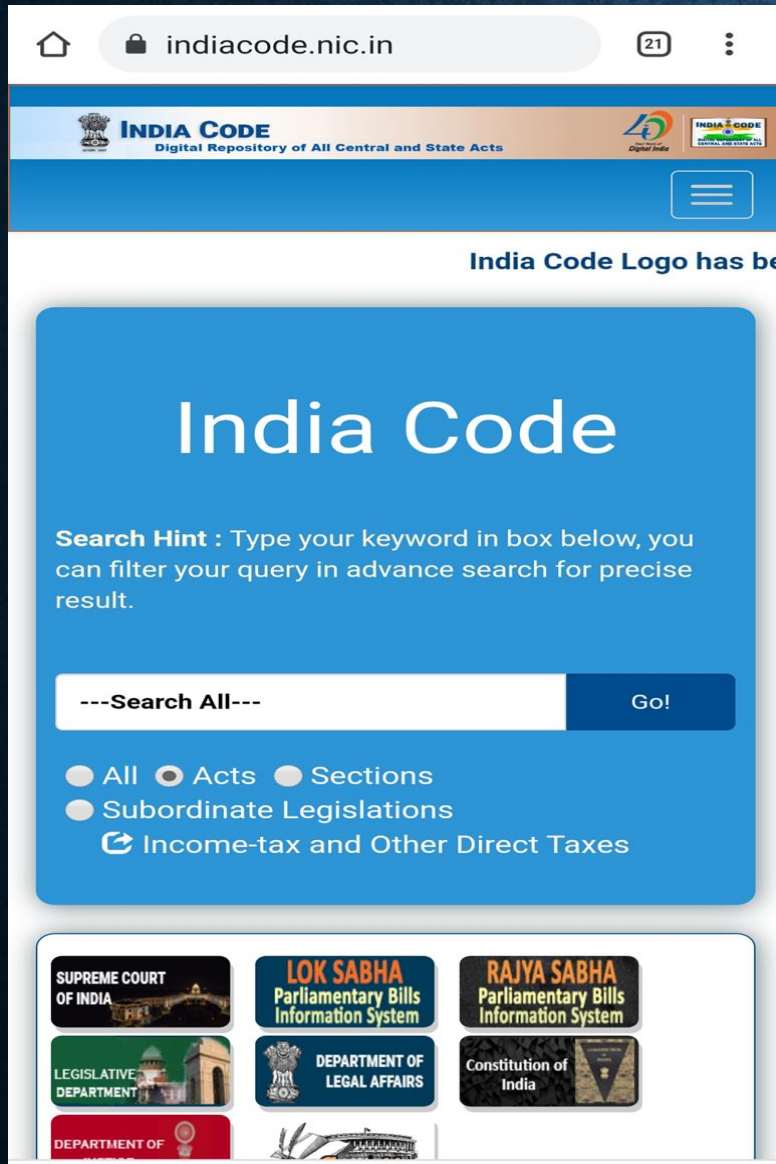
New Case Existing Case

* State
Select State


* District
Select District

- चुने
- कोर्ट फीस/न्यायालय जमा/अर्थदण्ड/शास्ति/अन्य में से अपना विकल्प चुने
- जिला न्यायालय/उच्च न्यायालय चुने
- नवीन/लंबित प्रकरण चुने
- राज्य, जिला एवं कोर्ट establishment चुने
- पक्षकार, राशी, रिमार्क एवं मोबाईल नंबर इंद्राज करे
- शर्तों को स्वीकार करे
- तत्पश्चात् आप Payment Gateway के जरिये अलग वेब पेज पर पहुंचेंगे। जहाँ से आप Debit/Credit Card, Internet Banking, UPI इत्यादि के माध्यम से भुगतान कर सकते हैं।

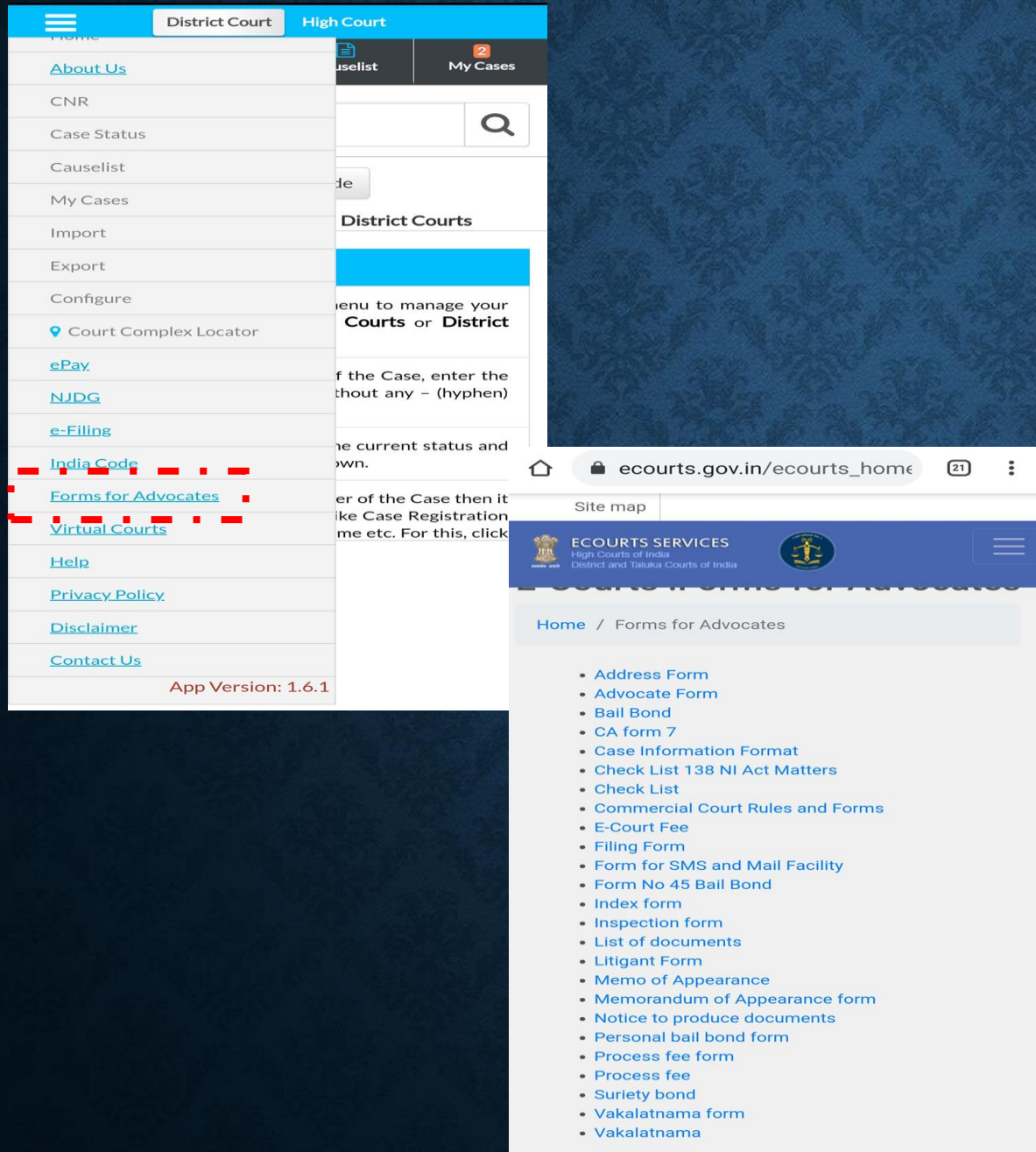
INDIA CODE का इस्तेमाल



The screenshot shows the homepage of the India Code website. At the top, there is a navigation bar with the India Code logo and the text "Digital Repository of All Central and State Acts". Below this, a large blue banner contains the text "India Code" and a search hint: "Search Hint : Type your keyword in box below, you can filter your query in advance search for precise result." A search box with the placeholder text "---Search All---" and a "Go!" button is present. Below the search box, there are radio buttons for "All", "Acts", "Sections", and "Subordinate Legislations", along with a checkbox for "Income-tax and Other Direct Taxes". At the bottom, there are several tiles for "SUPREME COURT OF INDIA", "LOK SABHA Parliamentary Bills Information System", "RAJYA SABHA Parliamentary Bills Information System", "LEGISLATIVE DEPARTMENT", "DEPARTMENT OF LEGAL AFFAIRS", and "Constitution of India".

- चुने 
- India Code चुने
- वांछित शब्द दर्ज करे आर खोजे
- खोजने के लिये अधिनियम, धारा, अधिनस्थ विधान में से विकल्प चुन कसते है

अधिवक्ता के लिये विविध फार्म



• चुने 

• Forms For
Advocates चुने

• एक पृथक वेब पेज पर कई प्रकार के फार्म/प्रारूप प्राप्त होंगे। जिन्हें download कर इस्तेमाल किया जा सकता है।

धन्यवाद

आदित्य जोशी

adityajoshi78@aij.gov.in
